

DIVISION BENCH

O-138

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2225(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	INCOME TAX OFFICER Vs. ROC,W.B & COMBINED VINTRADE PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Debu Chowdhury, Advocate] For ITO

ORDER

1. Ld. Counsel for the petitioner present.
2. Service on the Company are incomplete. Directed to complete service by way of e-mail / by Speed Post / by Registered Mail. Proof of service to be filed.
3. List this matter on 02/09/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.